

## Nucleus Satellite Communications (Madras) Pvt Ltd

### Class: Other Operational creditors

S. no	Name of the Creditor	Address	Claim submitted during Liquidation	Claim admitted during Liquidation	Claim rejected during Liquidation	Reasons for rejection of claim	Date of intimation of Claim admission/Rejection
1	Posco India Processing Center Pvt Ltd	Plot No. RNS 9,12,13,14, SIPCOT Industrial Growth Centre, Oragadam, Vadakkupattu, Kancheepuram - 603204	7,99,11,233.89	7,99,11,233.89	-	NA	30-10-2023
2	Sri Agarwal Ispat Private Ltd	AC - 2nd Avenue, 3rd Floor, Anna Nagar, Chennai - 600057	2,61,71,865.00	1,70,29,081.00	91,42,784.00	Interest claimed is not supported by a contract or agreement on the part of the purchaser to pay interest. Therefore the entire interest claimed by them was rejected and the Principal amount was admitted	30-10-2023
3	International Tubes India Pvt Ltd	B-05th Floor, Solus Jain Heights, 1st Cross JC Road, Banglore - 560027	3,00,42,430.00	1,61,72,574.00	1,38,69,856.00	Interest claimed is not supported by a contract or agreement on the part of the purchaser to pay interest. Therefore the entire interest claimed by them was rejected and the Principal amount was admitted	30-10-2023
4	Noor Steel Traders	No.8 Malayappan Street, Mannady, Chennai - 600001	2,49,66,089.00	1,54,40,303.00	95,25,786.00	Interest claimed is not supported by a contract or agreement on the part of the purchaser to pay interest. Therefore the entire interest claimed by them is rejected and the balance amount was admitted based on the balance available in the books of accounts of the Corporate Debtor	30-10-2023

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5	POS - Hyundai Steel Mfg (I) Pvt Ltd	F-70 Sipcot Industrial Park, Irrungattukottai NH4 (Chennai - Banglore Highway), Kanchipuram District, Tamilnadu - 602117	1,92,02,749.00	1,10,25,550.00	81,77,199.00	Interest claimed is not supported by a contract or agreement on the part of the purchaser to pay interest. Therefore the entire interest claimed by them was rejected and the balance amount was admitted based on the balance available in the books of accounts of the Corporate Debtor	30-10-2023
6	Z V Steels Pvt Ltd	101/102, 64-B, Gupta Bhavan, 1st Floor, Ahmedabad Street, Carnac Bunder, Mumbai - 400009	1,55,91,882.00	75,12,158.00	80,79,724.00	Interest claimed is not supported by a contract or agreement on the part of the purchaser to pay interest. Therefore the entire interest claimed by them was rejected and the Principal amount was admitted.	30-10-2023
7	Jotun India Pvt Ltd	Fulcrum A Wing, 601(II)/602, Next to Hyatt Regency, Sahar Road, Andheri (East), Mumbai - 400099	63,77,227.00	63,77,227.00	-	NA	30-10-2023
8	Bolzen & Mutter Pvt Ltd	Flat No 8, Chetan Plaza, Chetna Near, Aurangabad - 431005	56,03,237.25	56,02,529.25	708.00	The claim was admitted based on the amount outstanding in the audited books of accounts of the Corporate Debtor	30-10-2023
9	Sri Padam Steel Needs	D-349, Sathangadu Iron & Steel Market, Manali Chennai - 600068	67,50,146.00	49,15,374.00	18,34,772.00	Interest claimed is not supported by a contract or agreement on the part of the purchaser to pay interest. Therefore the entire interest claimed by them was rejected and the Principal amount was admitted.	30-10-2023

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10	Sri City Pvt Ltd	No. 85 Kutchery Road, Mylapore Chennai - 600004	41,78,818.67	40,78,818.67	1,00,000.00	The legal expenses incurred by them towards Cheque bounce case filed against the Corporate Debtor amounting to Rs. 1 lakh was rejected.	30-10-2023
11	Kanunga Extrusion Pvt Ltd	B-05th Floor, Solus Jain Heights, 1st Cross JC Road, Banglore - 560027	1,05,86,815.00	38,12,503.00	67,74,312.00	Interest claimed is not supported by a contract or agreement on the part of the purchaser to pay interest. Therefore the entire interest claimed by them was rejected and the Principal amount was admitted	30-10-2023
12	Bothe Industries	54, Developed Plot OMR, Perungudi Estate, Perungudi Chennai - 600096	39,60,000.00	36,02,469.00	3,57,531.00	The claim was admitted based on the amount outstanding in the audited books of accounts of the Corporate Debtor	30-10-2023
13*	Surya Packages	Old No.1 New No.3, 13th Street, Gangai Amman Nagar, Earikarai Maduravoyal, Chennai - 600095	35,60,395.00	35,60,395.00	-	NA	30-10-2023
14	Sai Baba Enterprises	9A, SIDCO Industrial Estate, Arakkonam - 631002	33,76,621.00	33,76,621.00	-	NA	30-10-2023
15	Vridhi	DP 110, F9, Second Phase, Ambattur Industrial Estate, Chennai - 600058	36,06,049.00	27,04,422.00	9,01,627.00	In the absence of a specific interest clause in the Lease deed, the interest charged by them was rejected.	30-10-2023
16	Sanjeev Labour Supplier	No.35/19, MGR Street, Karunanidhi Nagar, Ullagaram Nanganallur, Chennai - 600061	26,93,865.00	26,48,970.00	44,895.00	The claim was admitted based on the amount outstanding in the audited books of accounts of the Corporate Debtor	30-10-2023

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17*	Thirupathy Steels	No 76, 4th Floor, K1 & K2, Shakthi Towers - II, Anna Salai, Chennai - 600002	26,22,979.00	25,15,196.00	1,07,783.00	The claim was admitted based on the amount outstanding in the audited books of accounts of the Corporate Debtor	30-10-2023
18	Saritha Travels	Elavoor Bazaar, Elavoor Post, Gummidipoondi - 601201	28,00,000.00	24,93,780.00	3,06,220.00	As per the books of accounts of the CD, the rejected amount of Rs. 3,06,220/- was already paid by the CD	30-10-2023
19	Shri Dhanalakshmi Irons	106/45 and 45B, Jeeva Nagar, Korukkuper Chennai - 600021	22,28,896.00	22,28,896.00	-	NA	30-10-2023
20*	Mahaveer Enterprises	No.60, Pattunool Chatram, Kanchipuram - 602105	25,70,000.00	18,71,498.00	6,98,502.00	The claim was admitted based on the amount outstanding in the audited books of accounts of the Corporate Debtor	30-10-2023
21	VIPRAS Facility Management	No. 30B, Shollinganallur, Chennai - 600119	22,99,555.00	17,89,896.00	5,09,659.00	The claim was admitted based on the amount outstanding in the audited books of accounts of the Corporate Debtor	30-10-2023
22	Hitech Fasteners	28 Tex Park Road, Nehru Nagar West, Kalapatti Main Road, Coimbatore - 641014	16,03,658.00	16,03,658.00	-	NA	30-10-2023
23	MV Design and Fasteners	Plot No.308, Bommasandra Jigani Link Industrial Area, Jigani Banglore - 562106	16,47,146.00	15,50,537.00	96,609.00	The claim was admitted based on the amount outstanding in the audited books of accounts of the Corporate Debtor	30-10-2023
24*	A Fine Solution Enterprises	11/365, Earikari Street, BK Puram, Gummidipoondi Thiruvallur TN - 601201	15,97,332.00	15,23,425.00	73,907.00	The claim was admitted based on the amount outstanding in the audited books of accounts of the Corporate Debtor	30-10-2023

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25*	Sun Polymers	Flat No.15, 1st Floor, Natesan Street, Singarathottam Vandallur Chennai - 600048	16,86,054.00	14,07,298.00	2,78,756.00	The claim was admitted based on the amount outstanding in the audited books of accounts of the Corporate Debtor	30-10-2023
26	SS Steels	No.68, Annai Theresa Street, Golden George Nagar, Mogappair East, Chennai - 600107	5,25,505.00	13,87,954.00	-8,62,449.00	Amount of Rs. 10,50,000/- paid to them on 4 different dates by the Corporate Debtor has been adjusted against their Unsecured Financial loan as per our books of accounts. The amounts paid were not adjusted towards their operational dues.  Since the adjustments were made to their Financial Creditor claim, their OC claim was increased to the extent of Rs. 10,50,000/-.	
27	Unique Business Solutions	1st Floor, Shans Enclave, VI Block, Mogappair East, Chennai - 600037	21,41,641.00	13,38,524.00	8,03,117.00	Interest claimed is not supported by a contract or agreement on the part of the purchaser to pay interest. Therefore the entire interest claimed by them was rejected and the Principal amount was admitted	30-10-2023
28	Spark Enterprises - S. Amutha	F1, Ashirwad Flats, 9 Thulukanathamman Koil Street, Indira Nagar, Manapakkam, Chennai - 600125	13,32,305.00	13,32,305.00	-	NA	30-10-2023

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29	PKF Sridhar and Santhanam	7th Floor, KRD Gee Gee Crystal, 91-92, Dr Radhakrishnan Salai, Mylapore Chennai - 600004	23,40,250.00	11,60,250.00	11,80,000.00	Rs. 11,80,000/- was already admitted under the head of CIRP expenses. Thus excluding the same, the balance amount was admitted under the Category of "Operational Creditors".	30-10-2023
30*	Tool Tec Engineering	No 8 Mahatma Gandhi, 6th Street, TASS Industrial Estate, Ambattur Chennai - 600098	11,45,000.00	10,71,235.00	73,765.00	The claim was admitted based on the amount outstanding in the audited books of accounts of the Corporate Debtor	30-10-2023
31	M. Bavithra (Prop: vinayagaa Traders)	30 & 31, KVR Sundarsanam Flats, SBOA Teachers Nagar, 2nd Street, Puthagaram, Kolathur, Chennai - 600099	9,98,190.00	9,98,190.00	-	NA	30-10-2023
32	BJH Enterprises	6-58, Yellamma Street, Sathyavedu, Chittor District, Andhra Pradesh - 517588	19,99,920.00	9,89,912.00	10,10,008.00	The claim was admitted based on the amount outstanding in the audited books of accounts of the Corporate Debtor	30-10-2023
33	I3 Securities Pvt Ltd	26/14, 5th Cross Street, RV Nagar, Anna Nagar, Chennai - 600102	8,88,674.00	8,88,674.00	-	NA	30-10-2023
34*	Prayagaa Electric Engineer	Plot No. 402, 4th Floor Harmony Saraswathi Nilayam, 2nd Trust Cross Street, Mandavelipakkam, Chennai - 600028	28,29,965.00	8,29,402.00	20,00,563.00	The claim was admitted based on the amount outstanding in the audited books of accounts of the Corporate Debtor	30-10-2023
35*	MICO Plasts Industries	No.55, The Vyarpadi Co-Operative Industrial Estate, Vyasarpadi Chennai - 600039	10,91,197.41	7,66,526.00	3,24,671.41	The claim was admitted based on the amount outstanding in the audited books of accounts of the Corporate Debtor	30-10-2023

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36*	Good Tight Fasteners	T298B, Second Main Road, SIDCO Women Industrial Park, Thirumullaivoyil, Chennai - 600062	7,65,240.00	7,65,240.00	-	NA	30-10-2023
37	JRS New Edge Services	No.4/5, Sujatha Nagar Village, Tada Post Mandal, Sri Potti Sriramulu Nellore, Andhra Pradesh - 524401	6,63,026.00	6,63,026.00	-	NA	30-10-2023
38	SR Industries Usha Nandhini	10A, First Street, Padi, Thiruvallur District - 600050	11,12,064.00	5,89,405.00	5,22,659.00	The claim was admitted based on the amount outstanding in the audited books of accounts of the Corporate Debtor	30-10-2023
39*	APA Package	No. 654, GNT Road, Thandal Kazhani Village, Puzhal, Chennai - 600066	5,69,191.00	5,69,191.00	-	NA	30-10-2023
40	Quibus Resources India Pvt Ltd	DP 110, F9, Second Phase, Ambattur Industrial Estate, Chennai - 600058	7,98,133.00	5,62,642.00	2,35,491.00	In the absence of a specific interest clause in the Lease deed, the interest charged by them was rejected.	30-10-2023
41	Malar Plastics	No. B11, Munusamy 2nd Cross Street, Vanagaram Road, Ambattur, Athipet, Chennai - 600058	7,13,003.00	4,95,786.00	2,17,217.00	The claim was admitted based on the amount outstanding in the audited books of accounts of the Corporate Debtor	30-10-2023
42*	NK Cranes	No.49, Papanayakuppam Village, SIPCOT, Gummidipoondi, Thiruvallur - 601201	5,39,770.00	4,84,752.00	55,018.00	As per the books of accounts, payment has been made for the rejected amount. The amount is admitted after reconciliation of their invoices with the books of accounts of the CD.	30-10-2023
43	New Pretreat Chem	No.168, Govindappan Street, Chennai - 600001	4,08,051.00	4,08,051.00	-	NA	30-10-2023

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44*	Ramskar Agencies Pvt Ltd	No. 2/1, 2/2, Theruveethi Amman Kovil Street, Numbal Village Road, Numbal, Chennai - 600077	3,97,660.00	3,97,660.00	-	NA	30-10-2023
45*	Kaizen Rubber Plastics	No.109, Karunambigai Nagar, Thalanoor Arcot Walaja TK - 632513 Ranipet District	3,68,777.00	3,68,777.00	-	NA	30-10-2023
46*	Secure Packaging Pvt Ltd	38 & 39 Sri Balaji Nagar, Noombal - Puliyaibedu, Velappanchavadi - 600 077	3,35,029.00	3,23,984.00	11,045.00	The claim was admitted based on the amount outstanding in the audited books of accounts of the Corporate Debtor	30-10-2023
47*	Bethastha Nivetha Milk, Ice Cream Parlour and Tea Coffee	Chengampakkam Sricity, (Near IFMR College) Chittoor District	5,94,560.00	3,09,832.00	2,84,728.00	The claim was admitted based on the amount outstanding in the audited books of accounts of the Corporate Debtor and on reconciliation of the invoices submitted along with Claim Form.	30-10-2023
48*	Sri Dhanalakshmi Printers	3/447 Pandian Salai, Neelankarai Chennai - 600115	2,87,793.00	2,85,598.00	2,195.00	The claim was admitted based on the amount outstanding in the audited books of accounts of the Corporate Debtor	30-10-2023
49*	ESS Cranes	No.895 Elavur Bazaar Village & Post, Gummidipoondi Tamilnadu - 601201	3,31,207.00	2,82,274.00	48,933.00	The claim was admitted based on the amount outstanding in the audited books of accounts of the Corporate Debtor	30-10-2023
50*	Chaitanya Fastener	Plot No. H5/47, Opp Idea Call Centre, Chikalathana Aurangabad - 431006	5,07,508.59	2,51,960.00	2,55,548.59	The claim was admitted based on the amount outstanding in the audited books of accounts of the Corporate Debtor	30-10-2023



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51*	Brandsmart Packaging Company India Pvt Ltd	No.44A, West Mada Street, Near Maduravoyal Bypass PH Road, Maduravoyal Chennai - 600095	1,97,413.00	1,73,294.00	24,119.00	The claim was admitted based on the amount outstanding in the audited books of accounts of the Corporate Debtor	30-10-2023
52*	Packmart Packaging	No 50/2C, Poondi Road, Beemanthoppu Village, Tiruvallur - 602023	1,63,246.80	1,61,167.00	2,079.80	The claim was admitted based on the amount outstanding in the audited books of accounts of the Corporate Debtor	30-10-2023
53	Color Scan Tech	No.17, Bangaru Ammai Street, Mylapore Chennai - 600004	93,094.00	93,094.00	-	NA	30-10-2023
<b>Total</b>			<b>28,97,72,456.61</b>	<b>22,27,03,117.81</b>	<b>6,70,69,338.80</b>		

**\*Note:**

The Liquidation of M/s. Nucleus Satellite Communications (Madras) Pvt Ltd was initiated on 12th September, 2023 and the Public announcement in Form – B, for submission of claims was issued by the Liquidator on 15th September, 2023. The last date for submission of claims was on 12th October, 2023. However no claims were received from these creditors till the last date for receipt of claims.

However as per Regulation 12(c) of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, “where a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder, and duly collated by the interim resolution professional or resolution professional, as the case may be, during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.”

Hence as per the aforesaid Regulation, the Liquidator has considered their claims submitted during CIRP as the claims submitted during liquidation and after verification has admitted their claims.